

*[English]***Disposable Cups Replaced by Smaller Cups**

3258. SHRI G. GANGA REDDY : Will the Minister of RAILWAYS be pleased to state :

- (a) whether disposable cups of standard size of 150 ml each procured by the South Central Railways were surreptitiously replaced by smaller cups;
- (b) if so the details thereof and the reasons therefor;
- (c) the extent of loss suffered by the Railways on account of this scandal; and
- (d) the action taken against the culprits in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) No, Sir. Instances of some vendors selling coffee/tea in sub-standard cups at stations and on trains have come to notice. Such vendors were fined and the sub-standard cups were seized and destroyed. Frequent checks are being conducted to prevent use of sub-standard cups by the vendors. Extent of loss cannot be estimated.

*[Translation]***Financial Assistance to Voluntary Organisations**

3259. SHRI RAMDAS ATHAWALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) the financial assistance provided to voluntary organisations in Maharashtra, through Council for Advancement of People's Action and Rural Technology during the year 1996-97 and 1997-98 location-wise;
- (b) the details of the complaints received so far against these organisations; and
- (c) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The details of the financial assistance provided to voluntary organisations in Maharashtra, through Council for Advancement of People's Action and Rural Technology (CAPART) during the year 1996-97 and 1997-98 is given in a Statements.

(b) and (c) It has been reported by CAPART that they have not received any complaint during the reporting period.

Statement*Details of the Financial Assistance Sanctioned by CAPART to the Voluntary Organisations of Maharashtra during 1996-97 and 1997-98*

S.No.	Name of the voluntary organisations and address	Location/ District	Amount Sanctioned (in Rs.)
1	2	3	4
1996-97			
1.	Centre for Science for villages, Magan Sanghrahalya, Kummarappa Road	Wardha	22,03,250.00
2.	Rajeev Grameen Vikas Mandal, Umardhari, Mukhed	Nanded	25,000.00
3.	Yuva Vikash Pratishthan, Vikas Vardhani, B-9, Gurukul	Ahmednagar	2,00,000.00
4.	Institute for Rural Development and Social Service, Chadhna Mayadevi Nagar	Jalgaon	2,00,000.00
5.	National Institute for Rural Integrated Development Morina Apartment Compound, Juhu	Bombay	2,00,000.00
6.	Sandhi Niketan Shikshan Sansthan Bhadgaon Mukhed	Nanded	2,00,000.00
7.	Jeevan Sansthan 6-Shree Apartment, 917/16, Ganeshwadi	Pune	2,00,000.00
8.	AFAIM, Rayaseni Park	Pune	65,88,910.00
9.	Satpuda Vikas Mandal	Jalgaon	8,19,800.00
10.	Indian Institute of Education (IIS) J.P. Naik Path	Pune	21,59,555.00
11.	Vigyan Ashram, Pabal	Pune	12,50,000.00
12.	Kalbhairav Shikshan Prasarak Mandal, Sirur	Pune	20,000.00
13.	Appropriate Rural Technology Institute, 6, Koyna Apartment, Kothurd	Pune	4,17,000.00